

## Annexure-7

Name of the corporate debtor: Manju J Homes India Limited; Date of commencement of CIRP: 02.09.2019; List of creditors as on: 03.12.2021

## List of operational creditors (Government dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in CoC					
1	Deputy Commissioner of IT, Central Circle, Ghaziabad	NA		3,54,95,47,670	-	unsecured	nil	nil	nil	nil	nil	nil	0	3,54,95,47,670	under verification
				<b>3,54,95,47,670</b>									<b>0</b>	<b>3,54,95,47,670</b>	